

Name of the Corporate Debtor	Rajesh Business and Leisure Hotels Private Limited	Date of commencement of CIRP	20th April 2022	List of creditors as on:	11th Feb 2026
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List of Secured Financial creditors (other than financial creditors belonging to any class of creditors)

SI No	Name of Creditor	Details of Claim received		Details of claims admitted						Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC					
1	SC Lowy Financial (HK) Ltd	04/05/2022	3,26,79,59,478#	3,26,79,59,478	Financial Debt	3,26,79,59,478		No	78.63%	-	-	-	-	-
		29/04/2022	1,61,62,12,377##	1,61,62,12,377	Financial Debt	1,61,62,12,377		No		-	-	-	-	-
2	Union Bank of India	04/05/2022	1,28,04,05,408	1,28,04,05,408	Financial Debt	1,28,04,05,408		No	20.61%	-	-	-	-	-
			6,16,45,77,263	6,16,45,77,263		6,16,45,77,263			99.24%					

#Assigned from HSBC Hong Kong which was assigned by ICICI Bank

Assigned from HSBC Hong Kong which was assigned by Bank of Baroda

Security Details:

First pari passu on all the movable and immovable assets of the Borrower (including freehold land), both present and future

First pari passu security interest on the Borrower rights, titles and interests in all project documents / contracts / licenses including insurance contracts in favour

First pari passu charge on office building located at R B House, MIDC Cross Road B, Off Andheri Kurla Road, JB Nagar, Andheri East Mumbai owned by Rajesh

First pari passu charge on 8 windmills of M/S Rajesh Construction Company Pvt. Ltd. located at Jaisemer, Chitradurga, Karnataka, Sangli, Dhule and Nandurbar

First pari passu charge on cash flow of 8 windmills owned by Rajesh Construction Company Pvt. Ltd.

First pari passu security interest over Debt Service Reserve Account

First pari passu security interest over Escrow Account

Pledge over 30% shares held by Rajesh Hospitality Pvt. Ltd. And Rajesh Lifespaces Pvt. Ltd.

Pledge over 15% shares held by Rajesh Patel and Harish Patel each in Rajesh Hospitality Pvt. Ltd.

Corporate Guarantee of Rajesh Hospitality Pvt. Ltd., Rajesh Infracon Private Limited, Rajesh Construction Company Private Limited and Rajesh Estates and

Personal Guarantee of Mr Harish Patel, Mr Rajesh Patel and Mrs Priyal Patel

Non-Disposal Undertaking by Rajesh Hospitality Pvt. Ltd. over shares of Corporate Debtor

Non-Disposal Undertaking by Rajesh Infracon over shares of Rajesh Hospitality Pvt. Ltd.

Notes

1) The list of Financial Creditors is as per claims received in Form C till 11 Feb 2026

2) The status of claim has been communicated to the respective financial creditors.

3) The claims admitted are based upon a verification of proof of claims and are subject to revision/ substantiation/ modification on the basis of any additional information/evidence/clarification/ revised claim being received from the respective creditors.

4) Figures converted into INR from USD is as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process)

Regulations. 2016. As per this regulation, the RBI reference rates as on 20th April 2022 have been considered for conversion to INR (1 USD = 76.4183 INR)

5) The debt of ICICI Bank (Amount Claimed: INR 3,26,79,59,478, Amount admitted: INR 3,26,79,59,478) and Bank of Baroda (Amount Claimed: INR 1,61,62,12,377, Amount admitted: INR 1,61,62,12,377) have been assigned to SC Lowy Financial (HK) Ltd